

workmen of automobile manufacturing industries in different parts of India;

(b) if so, whether Government consider it necessary to standardise the wages of workmen of automobile factories; and

(c) if so, what measure is suggested to standardise the wages of the said category of workmen?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) to (c). Information is being collected and will be laid on the table of the House.

Import of Steel

2047. { Shri U. M. Trivedi:
Shri Bade:
Shri Kachhavaiya:

Will the Minister of Commerce and Industry be pleased to state:

(a) how much foreign exchange ceiling was given to each State for the year 1961-62 for import of steel;

(b) on what basis the allotment of ceiling was made to various States; and

(c) whether there is any preference given to backward States to bring about faster development in such regions?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) A statement is placed on the Table of the House. [See Appendix II, annexure No. 79].

(b) and (c). The allocations were made to the States as equitably as possible taking into account past allocations, made on the basis of the recommendations of the Directors of Industries of the States, the availability of foreign exchange and with due regard to the need for development in States which have been backward.

प्रविधिक प्रशिक्षण केन्द्र कोटा के लिए भवन

२०४८. श्री बेरखा : क्या भ्रम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि टेक्नीकल ट्रेनिंग सेंटर, स्टेशन रोड, कोटा का कार्यालय गत ७ साल से किराये के मकान में है;

(ख) इस को बढ़ाने के लिये जमीन देने में क्या अड़चन है जब कि वििल्डिंग बनाने का रुपया मंजूर हो चुका है;

(ग) क्या कोटा कलेक्टर ने इस ट्रेनिंग सेंटर को जमीन बताई थी; और

(घ) यदि हां, तो कहाँ ?

भ्रम और रोजगार मंत्रालय में भ्रम मंत्री (श्री हाथी) : (क) जी नहीं। यह केन्द्र औद्योगिक क्षेत्र में बनी अपनी इमारत में चलाया जा रहा है।

(ख) से (घ). पसवाल पैदा नहीं होता।

Quarters at Aram Bagh Lane, New Delhi

2049. **Shri Yashpal Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government are aware that verandahs of Government quarters situated on Aram Bagh Lane leak during the rainy seasons;

(b) whether Government are also aware of the fact that in spite of repeated complaints at the concerned Enquiry Office, the authorities concerned do not take immediate and proper action resulting into great inconvenience to the residents of those quarters;

(c) whether it is also a fact that only temporary repairs are done which do not stand even one heavy rain; and

(d) if so, what action Government propose to take to remedy the situation on permanent basis?